

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

IA 128448/2018, in SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s).
26975/2018

VEEREY & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

WITH

Diary No(s). 26948/2018 (II)

(FOR CONDONATION OF DELAY IN REFILING ON IA 129195/2018)

Date : 13-12-2018 These matters were called on for hearing today.

For Petitioner(s) Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay in refiling the petition is condoned.

Registry to proceed further.

RAJESH KUMAR GOEL
Registrar

MG